

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.6

New IA/1347/ND/2023 IN IB/114/ND/2018

IN THE MATTER OF:

M/s. SRS Ltd.	...	Applicant
Versus		
M/s. Saubhagya Ornaments Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 07.03.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For Liquidator/Applicant	:	Mr. Varun Sharma, Adv.
For the Respondent	:	

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 09.03.2023.

**Sd/-
(Court Officer)**